

	1	2	3
2.	Andhra Pradesh Social Forestry Project for Consultancy Agreements	12.10.1984	2 million Canadian dollars.

\*In addition, Export Development Corporation of Canada has provided a loan of C\$ 403 million to National Hydel Project Corporation for the Chamera Project.

Two protocols were signed on 18.12. 1985. In terms of the first protocol, Canada has agreed to provide a line of credit of C \$ 198 million for financing the purchase from Canada of goods and services related to oil and gas exploration & development. In terms of the second protocol, Canada has agreed to provide a grant of C\$ 5 million for financing the cost of training of Indian personnel in Canada as well as in India in certain technical fields. Both these protocols are likely to be translated into formal agreements shortly during 1986-87.

**Rice mills under Food Corporation of India Running in losses**

3699. PROF. K.V. THOMAS : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the number of rice mills under the Food Corporation of India at present;

(b) the number out of those units which are running in loss; and

(c) the steps proposed to be taken to improve the working of the rice mills running in loss ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) 25

(b) All these units are economically and operationally non-viable.

(c) Several steps including adequate stocking of paddy, requests to State Governments for regular supply of power, installation of stand-by diesel generators, deployment of qualified supervisory staff, installation of husk fired furnaces etc. have been taken to improve their working.

**Watch and ward staff in Food Corporation of India**

3700. SHRI A. CHARLES : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether there is any proposal for entrusting the work of the watch and ward staff of the Food Corporation of India on contract basis;

(b) if so, the details thereof;

(c) the total number of watch and ward staff now on the rolls of the Food Corporation of India in Kerala in the following categories (i) part-time sweepers, (ii) daily rated employees, and (iii) casual labourers; and

(d) the rate of the monthly wages paid to the above three categories of workers ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) No, Sir.

(b) Does not arise.

(c) The details of watch and ward staff on the rolls of FCI in Kerala are as under :—

(i) Watchmen :	454
(ii) Part-time : Sweepers	24
sweepers	9
Scavengers	1
Gardner	1
<hr/>	
Total :	34
(iii) Daily rated employees :	nil
(iv) Casual labourers :	nil

(d) The rate of monthly wages paid to the part-time workers ranges between Rs. 60/- to Rs. 140/- per month.

**Export of non-basmati rice by private parties**

3701. SHRIMATI GEETA MUKHERJEE :

SHRIMATI KISHORI SINHA :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Government have allowed private parties to export non-basmati rice which was banned so far;

(b) if so, the details thereof and reasons therefor; and

(c) whether part of the export would be based on a package deal of rice to pay for import of essential goods ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Yes, Sir.

(b) and (c) Taking into account the stock position with the public agencies and the exportable surpluses available, it has been decided to allow export of non-basmati rice within a limited ceiling on first-come, first-served basis against 100% confirmed irrevocable letter of credit only subject to Minimum Export Price of Rs. 4000/- per Metric Tonne f.o.b.

**Under-weighing by FCI**

3702. SHRI GURUDAS KAMAT : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether instances of under-weighing by Food Corporation of India have come to the notice of Government;

(b) if so, the details thereof; and

(c) the action taken by Government to ensure correct weighing by Food Corporation of India ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI A.K. PANJA) : (a) Recently one incident of short-weighment at Ghavera depot of Food Corporation of India has come to the notice of the Government.

(b) On 31.1.1986, Weights and Measures Department of Delhi Administration weighed at random 10 bags out of 30 bags issued by Food Corporation of India at its Ghavera Depot to Delhi State Civil Supplies Corporation for distribution through fair price shops and found shortages of 24.5 Kgs.

(c) The Food Corporation of India has been directed to ensure standardisation of bags as also 100% weighment of stocks issued.

**Raids in Karnataka**

3703. SHRI G.S. BASAVARAJ :

SHRI H.N. NANJE GOWDA :

Will the Minister of FINANCE be pleased to state :

(a) whether the enforcement wings of the income-tax, sales-tax, excise duty and other corporate taxes raided at several business and residential premises of leading businessmen in Karnataka during the last four months;

(b) if so, the amount of black money detected in these raids and also details of incriminating documents, etc. seized; and

(c) details of the premises on which raids were conducted and action contemplated by Government in the matter ?